

## LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

## The Goa Electricity Duty (Amendment) Bill, 2008

(Bill No. 6 of 2008)

(As passed by the Legislative Assembly of the State of Goa)

GOA LEGISLATURE SECRETARIAT ASSEMBLY HALL, PORVORIM-GOA MARCH, 2008

## The Goa Electricity Duty (Amendment) Bill, 2008

(Bill No. 6 of 2008)

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## BILL

further to amend the Goa, Daman and Diu Electricity Duty Act, 1986 (Act 7 of 1986).

Be it enacted by the Legislative Assembly of Goa in the Fifty-ninth Year of the Republic of India, as follows:—

1. Short title and commencement.— (1) This Act may be called the Goa Electricity Duty (Amendment) Act, 2008.

(2) It shall come into force with effect from the 1st day of April, 2008.

2. Amendment of schedule.—In this Schedule appended to the Goa, Daman and Diu Electricity Duty Act, 1986 (Act 7 of 1986);-

(I) in PART - A,-

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- (i) against item (a), for the figure "5", the figures "18" shall be substituted;
- (ii) against item (b), for the figure "8", the figures "18" shall be substituted;
- (iii) against item (c), for the figure "10" the figures "18" shall be substituted;
- (II) in PART B, for the figures "15", wherever they occur, the figures "58" shall be substituted;

- (III) in PART C, for the figure "5", wherever it occurs the figures "58" shall be substitued;
- (IV) in PART D, for the figure "5", the figures "18" shall be substituted;
- (V) in PART E, for the figure "5", the figure "18" shall be substituted;
- (VI) Part G shall be deleted.

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